

and Kashmir tour of some members of European Parliament in the last week of October, 2019;

(b) whether the institution, which organised the above mentioned tour, is working as coordinating institution of Government of India; and

(c) whether Government of India has distracted from its policy of not allowing any external intervention in Jammu-Kashmir issue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) The Government of Jammu and Kashmir has reported that a group of 27 Members of European Parliament (MEPs), who belonged to different political parties including ruling and opposition parties, paid a private visit to India from 28th October, 2019 to 1st November, 2019 at the invitation of International Institute for Nonaligned Studies, a Delhi based think tank.

(c) India's consistent position has been that issues, if any, with Pakistan are discussed only bilaterally. There is no scope for any third party role or mediation.

Data on lynchings in the country

358. SHRI BINOY VISWAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has collected data relating to lynchings in the country during the past three years, if so, the details of the same; and

(b) if not, the reasons as to why the data related to lynchings were not collected or reported?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) In the "Crime in India" report, National Crime Records Bureau publishes crime data from all the States/Union Territories under various crime heads which are clearly defined under the Indian Penal Code and Special and Local Laws.

(b) Does not arise in view of the reply to part (a) above.